

**Central Administrative Tribunal  
Principal Bench**

**OA No.532/2019**

New Delhi, this the 25<sup>th</sup> day of April, 2019

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman  
Hon'ble Mr. Mohd. Jamshed, Member (A)**

Smt. Lachoo Rani  
w/o Sh. Rajender Kumar  
Water Women, Group 'C',  
Aged about 58 years,  
R/o 493/17, Jacuppura,  
Near Ravi Dass Mandir,  
Gurgaon (Haryana). .... Applicant.

(By Advocate : Ms. Neetu Mishra)

Vs.

1. Govt. of NCT of Delhi  
Through its Chief Secretary  
Delhi Secretariat, IP Estate,  
New Delhi.
2. The Director  
Directorate of Education  
Old Secretariat  
5, Shamnath Marg,  
Delhi 110 054.
3. The Joint Director Education (A)  
Govt. of NCT of Delhi  
Directorate of Education,  
Establishment Branch,  
Room No.211-D, Old Secretariat,  
Delhi 110 054. .... Respondents.

**: O R D E R (ORAL) :**

**Justice L. Narasimha Reddy, Chairman:**

Learned counsel for the applicant submits that she has been instructed by the applicant to withdraw the OA, with liberty to pursue the remedies in accordance with law. Permission is accorded.

2. The OA is dismissed as withdrawn, leaving it open to the applicant to pursue the remedies in accordance with law.

**(Mohd. Jamshed)  
Member (A)**

**(Justice L. Narasimha Reddy)  
Chairman**

/pj/